

QA 17 6/08

20/03/09

Hon. Dr. A. K. Mishra, A.P.

Appr:- Done.

Resp:- Mr. Atul Dixit for Dr.
Neelam Shukla.

In spite of conditional
order, The applicant has not
filed RA so far neither any one
is present here today repre-
senting his case, it shows, that
he is not interested in prosecuting
this case. Therefore, case is
dismissed for non-prosecution.

Φ


A.P.

all
copy of order
order 20.3.2009
Refund
30.3.2009